

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00046/2020  
IN  
ORIGINAL APPLICATION NO.170/00119/2020**

**DATED THIS THE 12<sup>th</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

T.C.Gupta  
S/o Shri Gyan Chand  
Aged about 65 years  
R/o S-77, Golden Enclave  
Old Airport Road  
Bangalore-560017.

...Applicant

(Party-in-peron – through video conference)

Vs.

1. Union of India  
Through the Finance Secretary  
Ministry of Finance  
Department of Revenue  
Government of India  
New Delhi-110001.  
(Proforma respondent)

2. Pr.Chief Commissioner of Income Tax  
Karnataka & Goa Region  
Queens Road, Bangalore-560001.  
(Proforma respondent)

....Respondents

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, Shri T.C.Gupta, who has put in appearance in person, wishes to withdraw the Review Application.

2. Accordingly, the Review Application is hereby dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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